

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 6711 - JK (LD) of 2025

DATED: - 04 - 06 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

Secretary to Government
Dated: 04.06.2025

No:-LAW-OIC/06/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 6711- JK (LD) of 2025 dated 04.06.2025.

S.No	Case Title	OIC
1	WP(C) No. 836/2025 titled Shahid Mehraj V/S UT of J&K and others.	Ms. Syed Sleet Shah-JKPS, Dy.SP Hqrs Srinagar, Cell No. 9419055754.
2	FIR No. 01/2025 u/s 8/21 NDPS Act of P/S Shalteng in Bail Application titled Mohammad Yaseen Bhat v/s UT of J&K.	Sh Majid Mehboob, DySP, SDPO West Srinagar.
3	FIR No. 72/2025 U/S 8/20 NDPS Act of P/S Chadoora in Bail titled UT of J&K Vs Muzaffar Ahmad Dar.	Mr. Owais Ahmad Wani, SDPO, Charae-I-Sharif.
4	FIR No. 23/2024 U/S 8/21 NDPS Act of P/S Shopian.	Sh. Imtiyaz Ahmad, DySP Hqrs Shopian.
5	FIR No. 105/2018 of P/S Kulgam, Offence u/s 147, 148, 149, 336 RPC titled State of J&K V/S Tawseef Shamd Hajam.	Mr. Nissar Ahmad JKPS, DySP Kulgam.
6	FIR No. 15/2025 U/S 8/15 NDPS Act and 7/25 Arms act, 316(5) BNS P/S Devsar in Bail Applications titled 1. Javid Ahmed Wani v/s UT of J&K and 2. Naseer Ahmad Malik v/s UT of J&K.	Sh Mansoor Ayaz DySP, P/S Devsar.
7	FIR No. 121/2024 of P/S Tral, offence U/S 137 (2) 3/4 of POCSO Act, in Bail Application titled Mohd Shafi Mir V/S UT of J&K.	Mr. Rajesh Kumar, SDPO Tral.
8	FIR No. 13/2024 P/S Khag. offence U/S 370, (2) 120-B IPC, 14-A (b) Foreigners Act, titled UT V/S Mohammad Zubair and Ors.	Mr. Mohammad Ashraf JKPS, SDPO Magam.
9	FIR No. 98/2017 of P/S Pattan, offence U/S 302 RPC, titled UT V/S Gulzar Ahmad Rather.	Mr. Shah Jahan JKPS, SDPO Pattan.
10	FIR No. 49/2025 U/S 8/20 NDPS Act of P/S Beerwah in Bail titled UT of J&K V/S Fasil Ahmed Wani.	Sh. Mohd Ashraf, SDPO Magam (Beerwah).
11	FIR No. 36/2023 of P/S Gool, offences U/s 363/376/506/109 IPC and 3/4 POCSO Act case titled 'Ruksana Begum Vs U T of J&K.	Sh. Kuldeep Raj, DySP, SDPO Gool.
12	FIR No. 20/2025 of P/S Gool, offences U/s 308 (2)/79/351 (3) BNS 66-E IT Act titled 'Mumtaz Ahmed Vs U.T of J&K.	Sh. Kuldeep Raj, DySP, SDPO Gool.
13	OA No. 842/2024 titled Tanveer Ahmad Wani & Others Vs UT of J&K & Ors.	Sh. Kuljit Singh, Dy.SP HQ (UAPA Cell).
14	WP(C) No. 170/2025 titled Kuldeep Singh and others Versus Union Territory of Jammu & Kashmir and others.	Smt. Naseema Akhter-DYSP, Area Commandant Homeguards Jammu.
15	WP(C) No. 2506/2024 titled M/s Adarsh Bharat Transport Company Vs UT of J&K and others.	Shri Shoket Hussain JKPS-993814, SSP PCR Kashmir, Srinagar.
16	WP(C) No. 2386/2024 titled M/s Galaxy Transport Agencies, Contractors, Traders and Suplier Vs UT of J&K and others.	Shri Shoket Hussain JKPS-993814, SSP PCR Kashmir, Srinagar.
17	OA No. 1417/2024 titled Sudesh Kumari	Mr. Vinod Kumar, Dy.SP PID No.

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	VS UT of J&K & Others.	ARP985676.
18	WP(C) No. 918/2025 titled Arif Hussain Versus Union Territory of Jammu & Kashmir and others.	Smt. Naseema Akhter, DSP, Area Commandant Homeguards Jammu.
19	TA No. 3211/2020 titled Ram Darshan Vs UT of J&K and Ors.	Sh. Kuljit Singh Dy.SP UAPA Cell PHQ.